

Annexure-1
 Name of the corporate debtor: M/S YOGIRAJ GINNING AND OIL INDUSTRIES PRIVATE LIMITED- IN LIQUIDATION; Date of commencement of liquidation: 06.06.2023 (order received on 07.06.2023); List of stakeholders as on: 07.07.2023
 List of secured financial creditors
 (Amount in Rs.)

| Sl. No. | Name of creditor | Identification No. | Details of claim received | | Details of claim admitted | | | | | | | Amount of claim rejected | Amount of claim under verification | Remarks, if any | | |
|---------|---------------------|--------------------|---------------------------|------------------------|---------------------------|-----------------|-------------------------------------|---|------------------------------|-----------------------------|----------------------------------|--------------------------|------------------------------------|-----------------|--|--|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Whether security interest is chargeable? (Yes/No) | Details of Security Interest | Amount covered by guarantee | % share amount of claim admitted | | | | Amount of any unpaid dues, that may be set off | |
| 1 | State Bank of India | | 01.07.2023 | 30,89,64,080.17 | 30,17,64,343.00 | Secured | | Yes | | | 100.00 | 0 | 0 | 0 | 718037.17 | |
| | | | Total | 30,89,64,080.17 | 30,17,64,343.00 | | | | | | 100.00 | 0 | 0 | 0 | 718037.17 | |

* Annexure A attached below